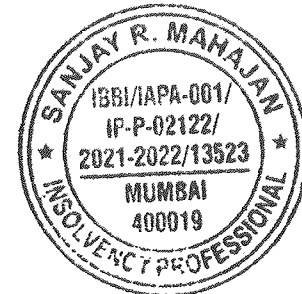


Annexure

Name of the corporate debtor: Protocol Marine Services Private Limited; Date of commencement of CIRP: October 07, 2022; List of creditors as on: April 8, 2023
Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sr. No.	Category of creditor	Summary of claim received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claim under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	No Claims have been received from this category of creditor by RP till 8th April, 2023.
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	No Claims have been received from this category of creditor by RP till 8th April, 2023.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	56,49,05,723.31	4	55,92,45,322.48	-	-	56,60,400.83	3	Details of claims attached as Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	10,47,00,489	6	8,01,72,420	-	-	2,45,28,068.86	4	Details of claims attached as Annexure 4
5	Operational creditors (Workmen)	-	-	-	-	-	-	0.00	5	No Claims have been received from this category of creditor by RP till 8th April, 2023.
6	Operational creditors (Employees)	68	3,92,97,985.00	-	-	-	-	3,92,97,985.00	6	Details of claims attached as Annexure 6
7	Operational creditors (Government Dues)	-	-	-	-	-	-	0.00	7	No Claims have been received from this category of creditor by RP till 8th April, 2023.
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	1,39,86,168.00	4	1,32,73,379.98	-	-	7,12,788.02	8	Details of claims attached as Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	0.00	-	-	9	No Claims have been received from this category of creditor by RP till 8th April, 2023.
Total		83.00	72,28,90,365.48	14.00	65,26,91,122.77			7,01,99,242.71		



Annexure - 3

Name of the corporate debtor: Protocol Marine Services Private Limited; Date of commencement of CIRP: October 07, 2022; List of creditors as on: April 8, 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Abhyudaya Cooperative Bank Limited	18.10.2022	42,23,52,754.79	42,23,52,754.79	Secured	42,23,52,754.79	NA	No	66.05%	-	-	-	0.00	
2	ICICI Bank	29.11.2022	10,12,14,372.69	10,12,14,372.69	Secured	10,12,14,372.69	NA	No	15.83%	-	-	-	0.00	
3	The Fedral Bank Limited	21.10.2022	3,09,77,301.83	2,53,16,901.00	Secured	3,09,77,301.83	NA	No	3.96%	-	-	-	56,60,400.83	
4	Mahindra and Mahindra Financial Services Ltd	21.10.2022	1,03,61,294.00	1,03,61,294.00	Secured	1,03,61,294.00	NA	No	1.62%	-	-	-	0.00	The Vehicle loan of whose vehicles are not sold and are in possession of the CD has been considered as secured

